

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL

PRESENT: HON'BLE SHRIBINOD KUMAR SINHA – MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 03.03.2020 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA NO. 26/252/HDB/2020
NAME OF THE COMPANY	Smarat Community Water Solutions Pvt Ltd
NAME OF THE PETITIONER(S)	Incom Tax Department
NAME OF THE RESPONDENT(S)	Registrar Of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Narasimha Sharma Ajay Babu } for IT G. Bhupesh }	Advocates	9966622805	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Suma for Jithender	Adv	9898187418	

ORDER

Counsel for the Petitioner present. Counsel for RoC present and stated that report has not been filed. No representation on behalf of R2. Petitioner is directed to send notice to the R2 Company and also to the Ex-Directors for making submissions in relation to the issues involved.

For hearing submissions, time is enlarged at request. Put up the matter on 23.03.2020.


MEMBER TECHNICAL


MEMBER JUDICIAL